

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/113/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 10 January, 2022.

Sub:- **Restricted Holiday, Casual leave with station leave permission.**

Ref:- Letter No. 18/E, dated 06.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail Restricted Holiday on 17.01.2022 and Casual Leave on 18.01.2022 and to leave station from the evening of 12.01.2022 till the evening of 18.01.2022, has been accepted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/114/A, dated , 10-01-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/
10/1/22
JT.REGISTRAR (VIGILANCE)
Khatik